

**GOVERNMENT OF INDIA  
DEFENCE  
LOK SABHA**

STARRED QUESTION NO:164  
ANSWERED ON:26.03.2012  
DRDO PRODUCTS  
Sugumar Shri K.

**Will the Minister of DEFENCE be pleased to state:**

- (a) whether the products designed and developed by the Defence Research and Development Organisation (DRDO) have been inducted into the Armed Forces;
- (b) if so, the details thereof during the last three years;
- (c) whether many of the products developed by some laboratories of the DRDO have failed to conform to the standards of the armed forces as reported recently;
- (d) if so, the details thereof and reasons therefor;
- (e) the estimated loss incurred to the central exchequer caused thereby; and
- (f) the steps being taken by the Government to develop better coordination and cooperation between the product developer and the armed forces?

**Answer**

MINISTER OF DEFENCE (SHRI A.K. ANTONY)

(a) & (b): Yes, Madam. DRDO is engaged in design and development of strategic, complex and security sensitive systems for our Armed Forces. DRDO has developed a number of systems during the last three years which include missiles; unmanned aerial vehicles; radars; electronic warfare systems; sonars; torpedos; combat vehicles; bridging systems; combat aircraft; sensors; NBC technologies; parachutes; propellants and explosives; detonators; composite materials; fuel cells; antennas; communication systems; low intensity conflict technologies; etc. A large number of DRDO developed systems have been productionised and inducted into Armed Forces and many are in the process of induction. The value of these systems comes to approximately Rs 1,31,200 Cr.

(c) A few of the products developed by DRDO laboratories have failed to conform to the standards of the Armed Forces during developmental phase. However, modifications suggested by the Services during trials of such products are addressed expeditiously after which the products are inducted into the Services.

(d) & (e): Some of the major products which have either got delayed or failed to conform to the standards during the developmental phase are LCA, Kaveri Engine, MBT Arjun, Trishul Missile and Nag Missile.

The following are some of the reasons for delay in completion of the above projects:-

- (i) Ab-initio development of the state-of-the-art technologies.
- (ii) Technical/technological complexities.
- (iii) Non-availability of critical components/equipment/materials and denial of technologies by the technologically advanced countries.

Even in cases of delays and non-conformance to standards, there has been considerable competence building and learning in the development of complex systems which should not be treated as a loss.

(f) The following steps are being taken to establish better coordination and cooperation of the product developer and the Armed Forces:-

- (i) Involving the user (Armed Forces) in the product development right from the inception of the project.
- (ii) Regular interaction with the Armed Forces during the product development.
- (iii) Rigorous joint monitoring of the projects by conducting monthly, quarterly and half yearly reviews.
- (iv) Decentralisation of financial powers as recommended by Dr. Rama Rao Committee.

(v) Restructuring of the management structure to include creation of the post of Chief Controller R&D (Services Interaction) and Directorate of Interaction with Services for Business (DISB).